

Seventeenth Loksabha

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Title: Laid Action Taken Statements of the Standing Committee on Defence.

KUNWAR DANISH ALI (AMROHA): Sir, I rise to lay the Final Action Taken Statements (Hindi and English versions) of the Government on the Recommendations contained in Chapter I and V of the following Reports of the Committee:-

1. Twelfth Report of the Standing Committee on Defence (Sixteenth Lok Sabha) on Action taken by the Government on the Observations/Recommendations contained in the Fourth Report of the Committee (Sixteenth Lok Sabha) on 'Demands for Grants (2014-15) of the Ministry of Defence on Navy and Air Force (Demand Nos. 23 & 24)'.
2. Thirty-seventh Report of the Standing Committee on Defence (Sixteenth Lok Sabha) on Action Taken by the Government on the Observations/ Recommendations contained in the Twenty- eighth Report (Sixteenth Lok Sabha) on 'General Defence Budget, Border Roads Organisation, Indian Coast Guard, Military Engineer Services, Canteen Stores Department, Directorate General Defence Estates, Defence Public Sector Undertakings, Welfare of Ex-Servicemen, Defence Pensions, Ex-Servicemen Contributory Health Scheme (Demand Nos. 19 & 22)'.

3. Forty-fifth Report of the Standing Committee on Defence (Sixteenth Lok Sabha) on Action Taken by the Government on the Observations/Recommendations contained in the Thirty-third Report (Sixteenth Lok Sabha) on 'Resettlement of Ex- Servicemen'.
4. Forty-sixth Report of the Standing Committee on Defence (Sixteenth Lok Sabha) on Action Taken by the Government on the Observations/Recommendations contained in the Fortieth Report (Sixteenth Lok Sabha) on 'Demands for Grants of the Ministry of Defence for the year 2018-19 on General Defence Budget, Border Roads Organisation, Indian Coast Guard, Military Engineer Services, Directorate General Defence Estates, Defence Public Sector Undertakings, Welfare of Ex-Servicemen, Defence Pensions, Ex-Servicemen Contributory Health Scheme (Demand Nos. 19 and 22)'.
5. Forty-seventh Report of the Standing Committee on Defence (Sixteenth Lok Sabha) on Action Taken by the Government on the Observations/ Recommendations contained in the Forty-first Report (Sixteenth Lok Sabha) on 'Demands for Grants 2018-19 of the Ministry of Defence on Army, Navy and Air Force (Demand No. 20)'.
6. Forty-eighth Report of the Standing Committee on Defence (Sixteenth Lok Sabha) on Action Taken by the Government on the Observations/ Recommendations contained in the Forty- second Report (Sixteenth Lok Sabha) on 'Demands for Grants of the Ministry of Defence for the year 2018-19 on Capital Outlay on

Defence Services, Procurement Policy and Defence Planning (Demand No. 21)'.
7.

Forty-ninth Report of the Standing Committee on Defence (Sixteenth Lok Sabha) on Action Taken by the Government on the Observations/Recommendations contained in the Forty-third Report (Sixteenth Lok Sabha) on 'Demands for Grants for 2018- 19 of the Ministry of Defence pertaining to Revenue Budget of Ordnance Factories, Defence Research and Development Organisation, Directorate General Of Quality Assurance And National Cadet Corps (Demand No. 20)'.

... (*Interruptions*)